## HIGH COURT OF SIKKIM **GANGTOK**

	76	
No	10	_/Estt./HCS

Dated: 15 12 2025

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The roster arrangements of the officers and staff members of the High ensuing Christmas/Losoong the Court Sikkim during Namsoong/Winter Vacations of the High Court of Sikkim issued vide Notification No. 52/Estt./HCS dated 11.12.2025, hereby stands withdrawn.

All Officers and staff shall attend their duties on 16th, 17th, 18th and 19th December, 2025.

By Order,

sd/-

REGISTRAR

Memo No. 13559-68 /Estt./HCS

Date: 15/12/2025

## Copy to:-

1. Additional Registrar-cum-PS to the Hon'ble, the Acting Chief Justice, High Court of Sikkim;

2. Joint Registrar-cum-Senior Judgment Writer to Hon'ble Judge, High Court of Sikkim.

3. Registrar General, High Court of Sikkim;

- 4. Central Project Coordinator, High Court of Sikkim;
- 5. Registrar(Judicial Service) High Court of Sikkim;
- 6. All Section In-charge, High Court of Sikkim;
- 7. The Accounts Section, High Court of Sikkim, Gangtok;
- 8. Notice Boards;
- 9. File and
- 10. Guard File.

JOINT REGISTRAR-CUM-READER